languages while the Hindi translations of UN 'documents would be available at a somewhat later stage.

(h) Does not arise.

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## Post sterilisation complications

- 735. PROF. RAMLAL PARIKH: Will the Minister of HEALTH be pleased  $t_0$  state:
- (a) whether there is any provision lor assisting the persons against post-steriiisafion biological consequences;
  - (b) if so, what are the details thereof;
  - (c) if not, what are reasons therefor; and
- (d) how many cases of post-sterilisation medical complications have come to Government's notice in each State in the last 3 years?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) Yes.

- (b) Instructions have been issued to all the State Governments and Union Territories Administration to provide free treatment to all cases of complications after sterlisation operations.
  - (c) Question does not arise.
- (d) The information is maintained ait the State level and is not collected by the Govt. <sub>c</sub>,f India.

## Mobilising of international support on Farraka Barrage by Bangladesh

736. SHRI BISHAMBHAR NATH PANDE: Will the Minister of EXTER NAL AFFAIRS be pleased to state:

- (a) whether Government are aware that the Government of Bangladesh Is sending emissaries to different countries to mobilise international support on the Farraka issue;
- (b) whether Government have made any protest with the Government of Bangladesh against this move; and

(c) if so; what are the details in this regard?

to Questions

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) So far no confirmed report to this effect <sup>r</sup>nas been received by the Government,

- (b) No, Sir.
- (c) Does not arise.

## Train accident near Thiruvannamalai

- 737. SHRI ERA SEZHIYAN: Will the Minister of RAILWAYS be pleased to state;
- (a) whether Government have considered the report of inquiry into the train accident which occurred near Thiruvannamalai on 19th April;
- (b) what is the number of dead and injured in the accident;
- (c) what is the amount of compensation paid; and
- (d) whether it i<sub>s</sub> a fact that the railway bridge near Thiruvannamalai which is the scene of the accident was reported unsafe earlier by a routine inspecting squad?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Presumably the reference is to the derailment of 156 Up Villupuram-Katpadi Passenger train between Tandarai and Vela-nandal stations of Southern Railway on 19-4-1980. The Commissioner of Railway Safety, Bombay, who is an independent authority functioning under the administrative control of the Ministry of Tourism and Civil Aviation, has held a statutory inquiry into this accident. His report is awaited.

- (b) In this accident, 15 persons, were killed, 9 sustained grievou<sub>s</sub> injuries and 20 simple injuries.
- (c) No amount of compensation has so far been paid to the victims of this accident  $unde_t$  ihe Indian Railways